

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 22/05/2017

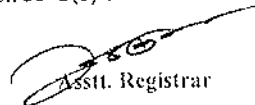
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70513/2017-SM[BR] dated 19/05/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/CROSS/292/2008 E/1248/2008	C.C.E, MEERUT-I Excise Chowk, University Road, Mangal Pandey Nagar, Meerut - 250005.

2		Name and Address of Respondent MODERN INSTRUMENTS PVT LTD G-73, Industrial Area, Selaqui, Dehradun(Uttarkhand,,
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Copy To

3 Bar Association, CESTAT, Allahabad

4 Director Publications, Customs, Excise. I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

8 LAWCRUX Advisors Pvt. Ltd., LAW House, I-8, Sector-10, Faridabad 121003 (Haryana)

9 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

10 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

11 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

12 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

13 C.D.R.

14 Office Copy

15 Guard File


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL

REGIONAL BENCH : ALLAHABAD

COURT No. I

E/Cross/292/2008

APPEAL No.E/1248/2008-EX[SM]

(Arising out of Order-in-Appeal No. 52-54-CE/MRT-I/2008 dated
29/02/2008 passed by Commissioner of Central Excise & Customs
(Appeals), Meerut)

Commissioner of Central Excise, Meerut-I

Appellant

Vs.

M/s Modern Instruments Pvt. Ltd.

Respondent

Appearance:

Shri Pawan Kumar Singh, Supdt (AR)

for Appellant

None.

for Respondent

CORAM:

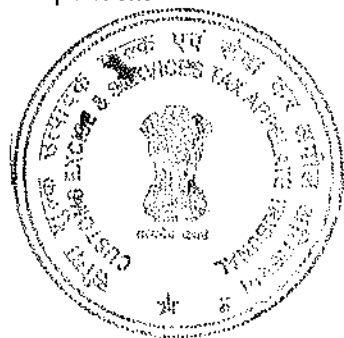
Hon'ble Mr. Anil Choudhary, Member (Judicial)

Date of Hearing : 19/05/2017

Date of Decision : 19/05/2017

FINAL ORDER NO. - 705/13/2017.....

Per: Anil Choudhary



The present appeal is filed by the Revenue against Order-
in-Appeal No. 52-54-CE/MRT-I/2008 dated 29/02/2008 passed by
Commissioner of Central Excise & Customs (Appeals), Meerut.

2. As the amount in dispute is less than Rs.10lakhs.
Accordingly, Appeal is dismissed, under litigation policy.
Cross Objection also stands disposed of.

(Dictated in Court)

-Sd/-

ANIL CHOUDHARY
Member (JUDICIAL)

प्रमाणित प्रति/Certified True Copy
26/05/2017
सहायक पंजीयन/Asstt. Registrar
सीमा शुल्क, उत्पाद शुल्क एवं सेवा कर
अपील अधिकरण (C.E.S.T.A.T.)
38, एन. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

akp